

(b) if so, what is the amount of loan and assistance received from various international agencies; and

(c) what is the mode of expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) A World Bank team visited India in November, 1993 to study the possibility of providing assistance for reconstruction in the districts affected by recent quake in Maharashtra. The size of the assistance will be available only after finalisation of the appraisal report.

(b) Information is being collected.

(c) In view of (a) above, the question does not arise.

#### Rehabilitation of Children Orphaned due to Earthquake

130. SHRI KAMAL MORARKA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of children orphaned due to the recent earthquake in Maharashtra;

(b) what steps are being taken to rehabilitate the orphaned children;

(c) what is the number of people killed; and

(d) what is the number of houses needed to be built and the cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) 140.

(b) The State Government has a rehabilitation plan for rehabilitating orphaned children in geographically and socially familiar environment.

(c) 7601.

(d) 30,000 houses need to be built on new sites at a very preliminary estimated cost of Rs. 475 crores, besides repairs of the damaged houses.

#### Assistance Received from Different Sources for Earthquake Relief

131. SHRI KAMAL MORARKA: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the amount of financial assistance, both cash and kind, received from different sources, source-wise, for the rehabilitation of people hit by earthquake in Maharashtra;

(b) what is the amount of above assistance spent so far;

(c) the number of people rehabilitated and the houses built so far;

(d) the number of houses destroyed and the number of people rendered homeless; and

(e) the reasons for taking funds from the public in view of aid from World Bank?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The information is being collected.

(b) Govt. of Maharashtra have so far incurred an expenditure of approx. Rs. 38.60 crores on relief and rehabilitation measures in the earthquake affected areas.

(c) All the victims of the earthquake have been provided with temporary shelters. No permanent houses have so far been built.

(d) The earthquake destroyed 18797 houses completely rendering more than 30,000 families homeless.

(e) While World Bank loan is only in the stage of negotiations, numerous voluntary and non governmental organisations and other donor agencies have come forward voluntarily to contribute towards the relief and rehabilitation measures in the affected areas.

#### New Crop Insurance Scheme

132. SHRI RAJENDRA PRASAD MODY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to introduce new crop insurance scheme in the country from the forth-coming Rabi season;

(b) whether the new scheme will cover the risks of all field crops of all farmers against all risk;

(c) whether the scheme will be compulsory or optional and the fixed or variable rates of premium that will be charged;

(d) whether Government propose to subsidize the scheme; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) The Government propose to introduce a Pilot Crop Insurance Scheme (PCIS) in the country. The proposal includes charging of actuarial rates of premia; coverage of all farmers and crops (except fruits); compulsory coverage for loanee and optional for non-loanee farmers; insurance coverage in the event of natural calamities like drought, flood, hailstorm and frost and is proposed to be implemented in one district of each State/U.T.

(d) and (e) The Government does not propose any element of subsidy under the scheme.

#### Revival of Agricultural Aviation Wing

133. SHRI KRISHNA KUMAR BIRLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have a proposal to revive the Agricultural Aviation Wing to improve locust control and pesticide spray capability;

(b) if so, since when the Agricultural Aviation Wing was wound up;

(c) the reasons for which it was wound up earlier;

(d) whether the proposed wing has got any specialised equipments for spray etc.; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL

94-L/J(N)223RSS-20

ENERGY SOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) and (c) Due to prolonged recession in locust activity from early 60's and administrative reasons, it was transferred under the administrative control of Ministry of Civil Aviation & Tourism in May, 1987 and subsequently to Vayudoot Ltd., in January, 1988.

(d) and (e) Agricultural aircrafts are usually fitted with 'Micronair' and other special attachments for ultra low volume and Low Volume Sprays.

#### Report Concerning Deaths due to Malnutrition of Vidarbha Adivasis

134. SHRI SUSHILKUMAR SAM-  
BHAJIRAO SHINDE:

SHRIMATI VEENA VERMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Times of India of 25th September, 1993 under the captioned "Malnutrition Hits Vidarbha Adivasis-hundreds of children dying";

(b) if so, whether Government have since verified the report and the situation prevailing in Vidarbha; if so, the details thereof and what steps have since been taken to provide relief to the victims; and

(c) whether similar tragedies had struck the area in 1989 and 1991?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) The Government of Maharashtra has reported that it is true that a number of children died in the area for reasons such as malnutrition, low resistance to infectious diseases etc. The steps taken by the State Government include strengthening the supplementary nutrition programme, deployment of special medical squads etc.

(c) No such tragedy was noticed in the years 1989-90 and 1990-91.